

TO BE PUBLISHED IN PART II SECTION 3(11) OF THE GAZETTE OF INDIA

GOVERNMENT OF INDIA  
CENTRAL BOARD OF DIRECT TAXES

NEW DELHI, DATED: 4.6.1980.

NOTIFICATION  
INCOME TAX

No. 2434 (P. No. 251/16/80-IEI): In exercise of the powers conferred by sub-section (1) of Section 121A of the Income-tax Act, 1961 (43 of 1961) the Central Board of Direct Taxes hereby makes the following amendments to the notification No. 2434 (P. No. 251/18/78-IEI) dated the 8th September, 1978:-

Against Serial No. 1 "Allahabad Range, Allahabad" under column 3 of the Schedule after entry "w. Central Circle-I & II, Allahabad, entry "vi. Roberts Garj" shall be added."

This notification shall take effect from 16.6.1980.

Sd/-

(Harjit Singh)  
Under Secretary

Central Board of Direct Taxes

2434/00

9/6

Copy to:-

1. The Commissioner of Income-tax, Allahabad.
2. The Manager, Govt. of India Press, New Delhi.
3. Hindi Section (Ministry of Law)
4. ITOS Section.

(Harjit Singh)  
Under Secretary  
Board of Direct Taxes